

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Indian overseas bank
Vs
Shree Murugan Flour Mills Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/233(CHE)/2021

(IA/MA) APPLICATION NUMBERS

IA/1368(CHE)/2024; IA/1097(CHE)/2024; IA/465(CHE)/2023; IA/1306(CHE)/2023

ORDER

IA/1368(CHE)/2024

Present: Ld. Counsel Shri. Vidya for the Applicant / Successful Auction
Purchaser.

Ld. Counsel Shri. Mohammad Umar for the Respondent /
Liquidator.

Ld. Counsel for the Applicant submits that the sale has taken place and
possession has also been handed over.

In the application certain reliefs and concessions have been prayed.

Ld. Counsel for the Respondent on instructions submit that Respondent
has no objection.

IA/1097(CHE)/2024

Present: Ld. Counsel Shri. Mohammad Umar for the Applicant /
Liquidator.

This application has been filed seeking closure of the liquidation process.

Ld. Counsel Ms. Manjula Devi for the Suspended Directors submits that
the Suspended Directors have challenged the CIRP order before the Hon'ble
NCLAT and the next date is 30.07.2024.

IA/465(CHE)/2023

Present: Ld. Counsel Shri. Shri. Mohammad Umar for the Applicant /
Liquidator.

Ld. Counsel Ms. Manjula Devi for the Suspended Directors.

Pleadings are complete.

Ld. Counsel for the Respondents seeks and is granted time to argue on the application which is under Section 66 of IBC.

Written synopsis be filed not exceeding three pages.

IA/1306(CHE)/2023

Present: Ld. Counsel Ms. Manjula Devi for the Applicants.

Ld. Counsel Shri. Mohammad Umar for the Respondent No. 1 /
Liquidator.

Ld. Counsel Ms. Vidya for Respondent No. 3.

None for Respondent No. 2 / Indian Overseas Bank.

Pleadings are complete.

Arguments on the application partly heard.

List all the applications for further arguments on **02.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)